

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

4. C.P. (IB)/609(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.11.2022**

Name of the Party: Indian Renewable Energy Development
Agency Limited
Vs.
Green Elephant India Private Limited

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Raina Birla, Ld. Counsel for the Financial Creditor present. No representation on the part of the Corporate Debtor.
2. Counsel submits that they are in the process of settlement in the matter between the parties and hence, seeks some time for reporting settlement. Time granted.
3. List this matter on **10.01.2023** for reporting settlement/ final hearing.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)